

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND  
IA NOS. 58, 711 & 951 OF 2017**  
**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND  
IA NO. 199 OF 2018**

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017**

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016**

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017  
& IA NO. 1259 OF 2018**

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Dated: 11<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND  
IA NOS. 58, 711 & 951 OF 2017**

**Bharti Airtel Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Anand K. Ganesan  
Ms. Neha Garg**

**Counsel for the Respondent(s)**

**: Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1**

**Mr. G. Saikumar  
Ms. Rimali Batra for R-2**

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND  
IA NO. 199 OF 2018**

**Tata Teleservices (Maharashtra) Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
 Ms. Suruchi Thapar  
 Mr. Gaurav Mitra  
 Ms. Deepali Dwivedi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
 Mr. G. Saikumar  
 Ms. Rimali Batra for R-2  
 Mr. Sharat Kapoor for Impleader

**APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017**

**Vodafone Mobile Services Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt  
 Mr. Raghav Pandey  
 Ms. Mithila Lalit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1  
 Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017**

**Idea Cellular Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt  
 Mr. Raghav Pandey  
 Ms. Mithila Lalit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1  
 Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017**

<b>Vodafone India Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Shamik Bhatt Mr. Raghav Pandey Ms. Mithila Lalit
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1  Mr. G. Saikumar Ms. Rimali Batra for R-2

**APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016**

<b>Telenor (India) Communications Pvt. Ltd. &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Shailesh K. Kapoor Ms. Suruchi Thapar
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1  Mr. G. Saikumar Ms. Rimali Batra for R-2

**APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017**

<b>Reliance Communication Ltd. &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>
Counsel for the Appellant(s)	:	Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1  Mr. G. Saikumar Ms. Rimali Batra for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017  
& IA NO. 1259 OF 2018**

**ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
 Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017**

**Aircel Limited .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey  
 Ms. Mithila Lalit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017**

**GTL Infrastructure Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Sudhakar Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
 Ms. Rimali Batra for R-2

**APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017**

**Indus Towers Limited** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey  
Ms. Mithila Lalit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
Ms. Rimali Batra for R-2

**APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017**

**Tower Vision India Pvt. Ltd.** ..... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor  
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. G. Saikumar  
Ms. Rimali Batra for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **31.10.2018 and 01.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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